

Form 1 (Punjab) List of cases e-filed during the month of December, 2025									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of December, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	ACJ(SD), Faridkot Court No.6	Faridkot	CS/1160/2025	Sukhmander Singh Vs Parmjeet Kaur	Birinder Singh	01.12.2025	01.12.2025
2	CJ(JD) FDK Court No.14	Faridkot	CS/1161/2025	State Bank of India Vs M/s Vindhya Vasini Enterprises through its prop	Ranjit Singh Kakkar	02.12.2025	02.12.2025
3	ACJ(SD), Faridkot Court No.7	Faridkot	CS/1163/2025	State Bank of India Vs M/s RKM Sales Corporation	Ranjit Singh Kakkar	02.12.2025	02.12.2025
4	CJ(JD), Faridkot Court No.15	Faridkot	CS/1169/2025	Joginder Kaur now deceased through LRS Vs Parminder Singh son of Surinder Singh son of Harbans Singh	Sunil Chawla	04.12.2025	04.12.2025
5	CJ(SD),Faridkot Court No.3	Faridkot	CS/363/2025	State Bank of India Vs Karanjit Kaur	Ranjit Singh Kakkar	29.04.2025	06.12.2025
6	CJ(JD), Faridkot Court No.13	Faridkot	CS/968/2025	State Bank of India Vs Rajbinder Singh and others	Ravinder Kumar Goyal	01.10.2025	09.12.2025
7	ACJ(SD), Faridkot Court No.6	Faridkot	CS/1182/2025	Vijay Kumar Vs Amarjeet Kaur	V.K.Monga	11.12.2025	11.12.2025
8	ACJ(SD), Faridkot Court No.7	Faridkot	CS/1184/2025	Navneet Singh Brar Vs Manjeet Kaur and Others	Karanvir Singh Sidhu	11.12.2025	11.12.2025
9	ACJ(SD), Faridkot Court No.6	Faridkot	CS/1185/2025	Amritpal Singh and others Vs Prem Lata and others	Amrit Bansal	11.12.2025	11.12.2025
10	CJ(SD),Faridkot Court No.3	Faridkot	CS/1187/2025	Sukhdev Singh Vs Rupinder Singh	Lovepreet Singh Brar	12.12.2025	12.12.2025
11	CJ(SD),Faridkot Court No.3	Faridkot	CS/1207/2025	State Bank of India Vs Mandeep Kaur	Rajneesh Garg	17.12.2025	17.12.2025
12	CJ(JD), Faridkot Court No.13	Faridkot	CS/1204/2025	State Bank of India Vs Badal Singh	Rajneesh Garg	17.12.2025	17.12.2025
13	CJ(JD),Faridkot Court No.14	Faridkot	CS/1203/2025	Suman Lata Vs Resham Singh alias Gogi	Amit Gupta	17.12.2025	17.12.2025
14	CJ(SD),Faridkot Court No.3	Faridkot	CS/985/2025	State Bank of India Vs Gurmeet Singh	Ravinder Kumar Goyal	08.10.2025	18.12.2025
15	CJ(JD),Faridkot Court No.14	Faridkot	CS/1208/2025	Sham Lal Dhingra Vs Shashi Bala	N.K. Maheswari	18.12.2025	18.12.2025
16	CJ(SD),Faridkot Court No.3	Faridkot	CS/1209/2025	Gurmeet Singh Vs Jaspinder Singh	Ravinder Kumar Singla	18.12.2025	18.12.2025
17	ACJ(SD), Faridkot Court No.7	Faridkot	CS/1069/2025	Bank of India Vs M/s Guru Advertiser and others	Jaskaran Singh	01.11.2025	19.12.2025
18	ACJ(SD), Faridkot Court No.7	Faridkot	CS/1212/2025	Nachhattar Singh Vs Kuldip Singh	A.K. Chawla	19.12.2025	19.12.2025
19	CJ(JD),Faridkot Court No.15	Faridkot	CS/1211/2025	Shubham Goyal Vs Sukhwant Singh	Amit Gupta	19.12.2025	19.12.2025

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20	CJ(ID),Faridkot Court No.13	Faridkot	CS/1216/2025	PSPCL and ors Vs Kulbhushan Sharma	Raj Kumar Gupta	20.12.2025	20.12.2025
21	CJ(ID),Faridkot Court No.14	Faridkot	CS/1213/2025	PSPCL Vs Ankush Grover	Raj Kumar Gupta	20.12.2025	20.12.2025
22	CJ(ID), Faridkot Court No.15	Faridkot	CS/1217/2025	State Bank of India Vs Tejinder Singh	Rajneesh Garg	20.12.2025	20.12.2025
23	CJ(SD),Faridkot Court No.3	Faridkot	CS/1219/2025	State Bank of India Vs Gurmeet Kaur	Rajneesh Garg	20.12.2025	20.12.2025
24	ACJ(SD), Faridkot Court No.7	Faridkot	CS/1220/2025	State Bank of India Vs Sukhpreet Singh	Rajneesh Garg	20.12.2025	20.12.2025
25	CJ(ID), Faridkot Court No.13	Faridkot	CS/931/2025	State Bank of India Vs Harjinder Singh	Ranjit Singh Kakkar	24.09.2025	22.12.2025
26	CJ(ID), Faridkot Court No.13	Faridkot	CS/1223/2025	Satpal Singla Vs Vikas Singla alias Ghanti and ors	Gurmeet Singh Saini	22.12.2025	22.12.2025
27	CJ(ID), Faridkot Court No.13	Faridkot	CS/1222/2025	Gurmeet Singh Vs Sukhpal Singh	Ravinder Kumar Singla	22.12.2025	22.12.2025
28	CJ(ID), Faridkot Court No.14	Faridkot	CS/1224/2025	Ravneet Singh Vs Kateba Rural Services and Solutions Foundations and Ors.	Karanvir Singh Sidhu	22.12.2025	22.12.2025
29	CJ(ID), Faridkot Court No.15	Faridkot	CS/1221/2025	Ex. Hav DS Balram Vs Retired Col. Ram Karan Hooda	Kulinder Singh Sekhon	22.12.2025	22.12.2025
30	CJ(ID), Faridkot Court No.14	Faridkot	CS/1162/2025	UCO Bank Vs Jagdeep Singh	Ranjit Singh Kakkar	02.12.2025	23.12.2025
31	ADJ-I, Faridkot Court No.18	Faridkot	CM/443/2025	Amrinder Singh Vs Union of India and ors.	Sahil Sharma	23.12.2025	23.12.2025
32	ADJ-I, Faridkot Court No.18	Faridkot	CM/446/2025	Sohan Singh Vs Union of India and ors.	G.S. Sidhu	23.12.2025	23.12.2025
33	ADJ-I, Faridkot Court No.18	Faridkot	CM/448/2025	Gurwinder Singh Vs Union of India and ors.	G.S. Sidhu	23.12.2025	23.12.2025
34	ADJ-I, Faridkot Court No.18	Faridkot	CM/445/2025	Gurbachan Singh Vs Union of India and ors.	G.S. Sidhu	23.12.2025	23.12.2025
35	ADJ-I, Faridkot Court No.18	Faridkot	CM/442/2025	Gurmeet Singh Vs Union of India and ors.	G.S. Sidhu	23.12.2025	23.12.2025
36	CJ(ID),Faridkot Court No.13	Faridkot	CS/1233/2025	Punjab State Cooperative Supply and Marketing Federation and ors Vs Barjinder Pal	Dinesh Jindal	24.12.2025	24.12.2025
37	CJ(ID), Faridkot Court No.13	Faridkot	CS/1231/2025	Punjab State Cooperative Supply and Marketing Federation and ors Vs Gurmeet Singh	Dinesh Jindal	24.12.2025	24.12.2025
38	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/245/2025	Lovely Bansal Vs Jagsir Singh	Sh. Neeraj Kumar Maheshwari	01.12.2025	01.12.2025
39	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/246/2025	Jugraj Singh Dhanoa VS Chand Singh	Sh. Manpreet Singh Brar	02.12.2025	02.12.2025
40	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/242/2025	Yadwinder Singh Vs Gurdev Singh	Sh.Hamesh Kumar Sharma	28.11.2025	03.12.2025
41	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/250/2025	Jaswinder Singh Vs Jaswinder Singh	Ms. Rosy	04.12.2025	04.12.2025
42	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/257/2025	State Bank of India VS Resham Singh	SH. Gurpreet Singh Puri	10.12.2025	10.12.2025
43	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/255/2025	State Bank of India Vs Jagwinder Singh	Sh.Gurpreet Singh Puri	10.12.2025	10.12.2025
44	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/259/2025	State Bank of India Vs Jaswinder Singh	Sh. Gurpreet Singh Puri	10.12.2025	10.12.2025
45	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/258/2025	State Bank of india Vs Jaswinder Kaur	Sh. Gurpreet Singh Puri	10.12.2025	10.12.2025
46	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/256/2025	State Bank of India Vs Balwant Singh	Sh. Gurpreet Singh Puri	10.12.2025	10.12.2025

Form 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of December, 2025							
47	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/5/2025	Daljit Singh VS Namdar Singh	Sh. Rajinder Singh Brar	09.01.2025	12.12.2025
48	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/266/2025	Gursewak Singh Vs Gurpiar Singh	Sh. Hamesh Kumar Sharma	15.12.2025	15.12.2025
49	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/94/2025	Prem Kumar VS Satnam Singh	Sh.Neeraj Kumar Maheshwari	31.05.2025	18.12.2025
50	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/269/2025	State bank of India VS Jaswant Singh	Sh. Gurpreet Singh Puri	22.12.2025	22.12.2025
51	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/268/2025	State Bank of India Vs Harbans Singh	Sh. Gurpreet Singh Puri	22.12.2025	22.12.2025
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Manasa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab) List of cases in which Electronic Service of Process has taken place during the month of December, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of December, 2025						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil

Form 5 (Punjab) List of cases in which Case Management Hearing was held during the month of December, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/1002/2019	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs SHRI JAGDAMBA RICE MILLS	SANJEEV JOSHI(P),	13-08-2019	01-12-2025
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/190/2025	M/S RAJA RAM CONTRACTOR Vs UNION OF INDIA	Prince Goyal(P),	01-12-2025	01-12-2025
3	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/451/2020	TATA MOTORS LTD Vs M/S LUDIANA CITY BUS SERVICES LTD	INDERJEET SINGH(P),	19-06-2020	02-12-2025
4	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/720/2024	STATE OF PUNJAB Vs OASIS CONTRACTORS AND CONSULTANTS PVT LTD	Public Prosecutor(P),	27-11-2024	02-12-2025
5	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/8/2022	GURBAX SINGH Vs EXECUTIVE ENGINEER	Rajesh Sood(P),	04-01-2022	02-12-2025
6	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/544/2024	PUNJAB WATER SUPPLY AND SEWERAGE BOARD Vs M/S SHREE BALAJI CONSTRUCTION CO	SARTHAK GUPTA(P),	19-04-2024	02-12-2025
7	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/106/2025	M/S INVADER TECHNOLOGIES PVT LTD Vs STATE OF PUNJAB	Rujhan Dhawan(P),	21-08-2025	03-12-2025
8	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/57/2025	RAMESH KUMAR CONTRACTOR Vs STATE OF PUNJAB	Naresh S. Rana(P),	22-04-2025	03-12-2025
9	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/325/2020	M/S SINGARENI COLLIERIES CO LTD Vs M/S NAVDEEP TRADERS AND ENGINEERS PVT LTD	Rajesh Sood(P),	05-03-2020	03-12-2025
10	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/325/2018	INOX LEISURE LIMITED Vs M/S REALTECH CONSTRUCTION PRIVATE LIMITED	ROHIT KHANNA(P),	19-05-2018	03-12-2025
11	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/324/2020	SINGARENI COLLIERIES COMPANY LTD Vs NAVDEEP INDUSTRIES	Rajesh Sood(P),	05-03-2020	03-12-2025
12	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/323/2018	METERS AND INSTRUMENTS PRIVATE LIMITED Vs INOX LEISURE LIMITED	Anu Dhiman(Ms)(P),	18-05-2018	03-12-2025
13	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/130/2016	MS JK ENTERPRISES JALANDHAR Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED	Munish Kumar(P),	01-03-2016	03-12-2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
14	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/102/2014	PUNJAB AGRI FOOD PARKS LTD Vs MS PUNJAB AGRO FOOD GRAINS CORPORATION LTD	Devinder K. Gupta(P),	27-05-2014	03-12-2025
15	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/169/2024	HDFC BANK LTD Vs PARTISHTHA BHATTI	Gagandeep Toni(P),	19-02-2024	03-12-2025
16	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/93/2025	M/S KEC INTERNATIONAL LTD Vs M/S HARYANA FORESTS LIMITED	Atul Goyal(P),	28-07-2025	03-12-2025
17	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/126/2016	THE PUNJAB STATE CO-OPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs MS JK ENTERPRISES	ANUJ AHLUWALIA(P),	26-02-2016	03-12-2025
18	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/635/2022	GURU RAM DASS RICE MILLS Vs PUNJAB AGRO FOOD GRAINS CORPORATION LTD	MANPREET SINGH DUA(P),	03-09-2022	04-12-2025
19	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/126/2025	M/S NKC CONSTRUCTIONS PVT LTD Vs STATE OF PUNJAB	Rohan Markanda(P),	12-09-2025	04-12-2025
20	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/127/2025	M/S NKC CONSTRUCTIONS PVT LTD Vs STATE OF PUNJAB	Rohan Markanda(P),	12-09-2025	04-12-2025
21	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/636/2022	GURU RAM DASS RICE MILLS Vs PUNJAB STATE WAREHOUSING CORPORAION LTD	MANPREET SINGH DUA(P),	03-09-2022	04-12-2025
22	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/136/2022	UNION OF INDIA Vs RAJA RAM CONTRACTOR	Satinder Singh(P),	02-03-2022	05-12-2025
23	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/562/2021	STATE OF HARYANA Vs SP SINGLA CONSTRUCTIONS P LTD	Kamal Kant(P),	16-07-2021	05-12-2025
24	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/313/2023	SIRHIND COTTON MILLS Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	LOVEDEV SINGH(P),	10-05-2023	08-12-2025
25	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/809/2022	M/S ROHAN RAJDEEP HIGHWAYS LIMITED Vs STATE OF PUNJAB	Parveen Moudgill(P),	23-11-2022	09-12-2025
26	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/676/2024	PUBLIC WORKS DEPARTMENT Vs M/S ROHAN RAJDEEP HIGHWAYS LIMITED	PP FOR STATE(P),	04-09-2024	09-12-2025
27	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/27/2025	CYFUTURE INDIA PRIVATE LTD Vs THE PUNJAB STATE COOPERATIVE BANK LTD	Akshay Mittal(P),	01-03-2025	09-12-2025
28	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/492/2021	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs KAILAS ENGG SYSTEMS	J.R SAYAL(P),s.k.chabra(R),	22-03-2021	09-12-2025
29	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/97/2020	M/S IS PROTEINS PVT LTD Vs M/S NEEHARIKA OILS	Kamal Kant(P),	24-01-2020	10-12-2025
30	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/149/2021	RATTAN PAL Vs SHRI RAM TRANSPORT FIN CO LTD	RIKASH GOEL(P),Rajesh K Rai(R),	13-01-2021	10-12-2025
31	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/317/2019	TIGER COATING GMBH AND CO Vs SUNNY KHAKSE	KUNAL DUTTA(P),	20-03-2019	11-12-2025
32	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/676/2023	JK CON FEB Vs HSIIDC	ASHOK SHARMA(P),	20-10-2023	12-12-2025
33	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/825/2021	UNITECH LTD Vs CHANDIGARH ADMINISTRATION	SIDHARATH BATRA(P),	02-12-2021	15-12-2025
34	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/193/2023	PUNJAB RICE AND GENERAL MILLS Vs PUNJAB AGRO FOOD GRAINS CORPORATION LTD	VINAY KASHYAP(P),	03-03-2023	15-12-2025
35	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/691/2021	CHANDIGARH ADMINISTRATION Vs UNITECH LTD	GP(P),	04-10-2021	15-12-2025
36	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/668/2022	EXECUTIVE ENGINEER Vs DASM CONSTRUCTION CO P LTD	SARTHAK GUPTA(P),	26-09-2022	16-12-2025
37	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/686/2021	BOPARAI MARTIAL SECURITY PVT LTD Vs PUNJAB STATE CONTAINER AND WAREHOUSING CORPORATION	Pradeep Bedi(P),	22-09-2021	16-12-2025
38	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/261/2019	RAVINDER KUMAR Vs DSC LIMITED	PREETI TANEJA(P),	15-03-2019	16-12-2025
39	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/249/2024	PUNJAB STATE POWER CORPORATION LTD Vs M/S KARTAR SINGH AND COMPANY	Paras Money Goyal(P),	07-03-2024	16-12-2025
40	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/742/2017	M/S MUKHTIAR SINGH AND SONS Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD	Naresh S. Rana(P),	07-10-2017	17-12-2025
41	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/222/2024	PUNJAB STATE WAREHOUSING CORPORATION Vs M/S EMMSONS INTERNATIONAL LIMITED	Ajay Sood(P),	29-02-2024	17-12-2025
42	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/277/2023	STATE OF PUNJAB Vs RAKESH KUMAR CHAUDHARY	GP(P),	19-04-2023	17-12-2025
43	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/42/2023	STATE OF PUNJAB Vs RAKESH KUMAR CHAUDHARY	G.P.(P),	07-01-2023	17-12-2025
44	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/427/2013	EMMSON INTERNATIONAL LTD Vs PUNJAB STATE WAREHOUSING CORPORATION		15-09-2010	17-12-2025
42	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/128/2018	M/S EMPIRE AUTOMOBILES Vs PRESIDENT AND CHIEF EXECUTIVE OFFICER	RAU P S GIRWAR(P),	06-03-2018	18-12-2025
43	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/580/2024	BALRAJ SINGH Vs SHYAM BIHARI KASHYAP	GAURAV GAUR(P),	20-05-2024	18-12-2025
44	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/833/2021	SATLUJ CONSTRUCTION Vs PUNJAB MANDI BOARD	Naresh S. Rana(P),	06-12-2021	19-12-2025
45	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/662/2024	M/S KULWINDER SINGH AND CO Vs CHIEF ENGINEER (NORTH)	Harnek Singh(P),	20-08-2024	19-12-2025
46	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/829/2023	CHANDIGARH INTERNATIONAL AIRPORT LIMITED Vs M/S THREE VEE MARKETING PRIVATE LIMITED	J.K.GOYAL(P),	01-12-2023	19-12-2025
47	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/285/2023	POST GRADUATE INSTITUTE OF MEDICAL INSTITUTE OF MEDICAL AND RESEARCH Vs SPS INFRABUILD PVT LTD	Anita ahuja(Ms)(P),Kamal Kant(R),	27-04-2023	23-12-2025
48	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	Commercial Suit/8/2025	GURDEEP SINGH VS SWARN SINGH	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	25.08.2025	01.12.2025
49	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/1035/2019	GOPI RICE MILLS VS PUNSUP	SH. SATBIR S KATNORIA FOR PETITIONER, SH NARESH S RANA FOR RESP.	22.08.2019	02.12.2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
50	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	02.12.2025
51	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	MISC/381/2019	STATE OF PUNJAB VS M/S SUKHMANI MEGASTRUCTURES PVT LTD	PP	22.05.2025	02.12.2025
52	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/703/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	03.12.2025
53	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/704/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	03.12.2025
54	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/16/2022	ALLEGERS MEDICAL SYSTEMS VS. M/S EPICOR SOFTWARE CORP.	SH. SAJEEV TRIKHA FOR PETITIONER, SH. GAGANDEEP SINGH CHEEMA FOR DEFENDANT	20.10.2022	03.12.2025,16.12.2025
55	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/6/2024	ANUJ BAHRI VS M/S AMG HOTELS PVT LTD	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	27.03.2024	03.12.2025
56	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CS/2/2024	OM INDUSTRIES VS INDO FARM EQUIPMENT	SH. MAHIR SOOD, ADVOCATE FOR PETITIONER, SH. VIPUL JAIN, ADVOCATE FOR RESPONDENT	30.08.2024	04.12.2025
57	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/83/2025	STATE OF PUNJAB VS SUKHMANI BUILDERS	PETITIONER PUBLIC PROSECUTOR FOR	07.07.2025	04.12.2025
58	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/1298/2019	PUNJAB STATE WAREHOUSE VS M/S EAGLE EYE SECURITY	SH AJAY SOOD FOR PETITIONER AND SH MANDEEP SINGH FOR RESP.	16.10.2019	05.12.2025
59	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/1296/2019	PUNJAB STATE WAREHOUSE VS M/S EAGLE EYE SECURITY	SH AJAY SOOD FOR PETITIONER AND SH MANDEEP SINGH FOR RESP.	16.10.2019	05.12.2025
60	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CS/18/2022	M/S UK BISHWAS VS. LION SERVICES	SH. PARAS MONEY GOEL FOR PLAINTIFF, MS. SEEMA TIWARI FOR DEFENDANT NO.1, DR. ANAND KUMAR BISHNOI FOR DEFENDANT NO. 2 &3	28.10.2022	08.12.2025
61	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/395/2022	TATA MOTERS LTD VS. PUNJAB BUS METRO SOCIETY	SH. INDERJIT SINGH FOR OBJECTOR AND SH. MANOJ DHIMAN FOR RESPONDENT NO. 1 AND 2	09.05.2022	09.12.2025
78	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/161/2023	PUNJAB SMALL INDUSTRIES AND EXPORT CORP LTD. V.S SANJEEV KUMAR GOYAL & ANR.	SH. R.C SHARMA FOR PETITONER	24.02.2023	10.12.2025
79	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/843/2021	UNITED INDIA INSURANCE VS. M/S SHREYANS FABRICS	SH. VIKAS MOHAN GUPTA FOR APPLICANT, MS. MAMTA B. JAIN FOR RESP. NO. 1	09.12.2021	11.12.2025
80	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/138/2022	M/S SHREYANS FABRICS VS. UNITED INDIA INSURANCE	MS. MAMTA B. JAIN FOR APPLICANT, SH. VIKAS MOHAN GUPTA FOR RESPONDENT	04.03.2022	11.12.2025
81	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/07/2025	M/S FLOOREX TILES VS M/S CRYSTAL CERAMIC INDUSTRIES	SH. TARUN WALIA, ADVOCATE	27.05.2025	11.12.2025
82	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/83/2025	STATE OF PUNJAB VS SUKHMANI BUILDERS	PUBLIC PROSECUTOR FOR PETITIONER	07.07.2025	11.12.2025
83	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/3/2022	MANISH BHATNAGAR VS JAGRANNEWMEDIA.COM	SH. JYOTI K. BABBAR, ADVOCATE	31.05.2022	12.12.2025,17.12.2025
84	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/8/2022	MANISH BHATNAGAR VS JAGRANNEWMEDIA.COM	SH. JYOTI K. BABBAR, ADVOCATE	22.09.2022	12.12.2025,17.12.2025
85	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/515/2021	PUNJAB SMALL INDUSTRIES AND EXPORT CORP. LTD VS. SHRISHTI CONSTRUCTION	SH. VANEESH KHANNA FOR PETITIONER AND SH. ROHAN MARKANDA FOR RESP. NO. 1	01.04.2021	17.12.2025
86	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/5/2024	PROMAX POWER LTD VS TEHNOCRAFTS SWITCHGEARS PVT LTD	SH VIPUL JAIN FOR PETITIONER	04.03.2024	17.12.2025
87	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/665/2024	PUNJAB STATE VS INTECH ORGANIC	SH R.K SHARMA FOR PET.	23.08.2024	17.12.2025
88	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	Commercial Suit/8/2025	GURDEEP SINGH VS SWARN SINGH	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	25.08.2025	22.12.2025
89	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/514/2021	STATE OF PUNJAB VS. ROHAN AND RAJDEEP INFRASTRUCTURE	SH. PIYUSH KANT JAIN FOR PETITIONER , SH. RAMANJIT SINGH FOR RESPONDENT	31.03.2021	23.12.2025
90	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/201/2025	UNION OF INDIA VS M/S TRIVENI CONSTRUCTION	SH. AJAY SOOD FOR PETITIONER	24.12.2025	24.12.2025
91	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	Cs/1/2024	M/S AEREN IT SOLTION VS M/S SPICE LABS	SH SANJIV TRIKHA FOR PETITIONER	31.05.2024	23.12.2025
92	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/571/2021	TAJPUR RICE AND GENERAL MILLS Vs PUNJAB STATE WAREHOUSING CORPORATION	26-07-2021	08-12-2025	Arguments
93	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/629/2021	JOSSAN RICE MILLS Vs PUNJAB STATE CIVIL SUUPLIES CORPORATION LTD	20-08-2021	11-12-2025	Arguments
94	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/657/2021	PUNJAB STATE WAREHOUSING CORPORATION Vs TAJPUR RICE AND GENERAL MILLS	25-08-2021	08-12-2025	Arguments
95	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/737/2021	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD. Vs GARG AGRO INDUSTRIES	17-11-2021	09-12-2025	Consideration
96	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/37/2020	MS/ KARTAR SINGH Vs STATE OF HARYANA	10-01-2020	12-12-2025	Arguments
97	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/73/2020	M/S IS PROTEINS PVT. LTD. Vs M/S PRESTIGE OILS PVT. LTD.	18-01-2020	05-12-2025	Notice And Record
98	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/402/2022	SHAKTI ASHOK BUILDCON LLP Vs J AND K CO-OP HOUSING CORPN LTD	12-05-2022	05-12-2025	Notice And Record
99	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/610/2023	SUDARSHAN FACILITES P LTD Vs POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH	04-10-2023	04-12-2025	Consideration
100	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/647/2023	SUDARSHAN FICILITIES P LTD Vs CHANDIGARH ADMINISTRATION	16-10-2023	04-12-2025	Consideration
101	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/657/2023	CHANDIGARH ADMINISTRATION Vs SUDERSHAN FACILITIES	16-10-2023	04-12-2025	Arguments
102	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/91/2025	CHANDIGARH HOUSING BOARD Vs M/S SAWHNEY ELECTRICALS	25-07-2025	08-12-2025	Reply And Consideration
103	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/730/2024	MOTI RAM CONTRACTOR Vs STATE OF HARYANA	12-12-2024	10-12-2025	Arguments
104	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/91/2025	CHANDIGARH HOUSING BOARD Vs M/S SAWHNEY ELECTRICALS	25-07-2025	08-12-2025	Reply And Consideration

Form 6 (Punjab) Contested Commercial cases disposed during the month of December, 2025													
Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/720/2024	STATE OF PUNJAB Vs OASIS CONTRACTORS AND CONSULTANTS PVT. LTD.	PP	27-11-2024	NO	02-12-2025	370	-	-	-	34